

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1407  
ANSWERED ON:01.12.2005  
POLICY FOR SELLING OF PETROLEUM PRODUCTS  
Chinta Mohan Dr. ;Suman Shri Ramji Lal

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has enforced a selective policy for selling petrol and diesel to consumers by retailers ;
- (b) if so, the details of the policy and conditions required to be fulfilled for selling petrol and diesel under this policy ;
- (c) the reasons for imposing these conditions under the said policy ; and
- (d) the details of conditions withdrawn from the said policy under liberalisation during the last three years ?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR )

- (a) to (c) : In terms of the Government guidelines issued vide Resolution dated 8th March, 2002, a capital investment of at least Rs. 2,000 crore is required in eligible activities for new entrants to get authorization for marketing transportation fuels. This has been done primarily to attract serious investment in the downstream marketing sector, which avoid, fly-by-night operators.
- (d) : Government have not withdrawn any of the condition mentioned in Resolution dated 8th March 2002.